

(iii) The Moher opencast mine at Singrauli coalfield with a capacity of 10 m. tonnes of non-coking coal per year.

IV. Coal Utilisation:

Cooperation in setting up in Coal India limited with Soviet assistance an organisation for planning, detailed engineering and supervision of construction of washeries in India was identified.

IV. Coal utilisation-

Cooperation with the Soviet aide was identified for assistance and technology being made available to the Indian side for

(a) chemical utilisation of coal

(b) gasification of coal at Shallow depths and for power generation.

Definitions of Movable and Immovable Assets

164. SHRI SHANKER SINH

VAGHELA: SHRI ASHWANI KUMAR;

Will me Minister of FINANCE be pleased to state;

(a) whether Government's attention has been drawn to the views expressed in a seminar in Delhi last September that the definitions of movable and immovable assets are not comprehensive, resulting in needless harassment to the tax-payers and also resulting in a large number of appeals; and

(b) if so, what remedial measures have been taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI): (a) and (b) The Government is aware of a seminar held under the auspices of Federation of Indian Chambers of Commerce and Industry on Wealth-Tax in September 1984 at New Delhi. The recommendations of deliberations of the Seminar have not yet been forwarded to the Government.

Effects of Combination of Wealth-Tax with Income Tax

165. SHRI SHANKER SINH VAGHELA: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that in India, Wealth-Tax combined with Income-Tax results in tax liabilities of some assesses, which exceed their total annual incomes; and

(b) if so, what are the specific factors which lead to such a situation and the details of the remedial measures taken to 'eliminate such possibilities and what has been the impact of the remedial steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI): (a) and (b) The maximum rate of personal income-tax at present is 61.875 per cent while the maximum rate of wealth-tax is 5 per cent. Depending on the aggregate value of one's wealth and the rate of return, the combined incidence of income-tax and wealth-tax may at certain levels exceed the annual income. Such a situation is ordinarily likely to arise in the case of those who own assets producing no income or very little income. The tax system thus is designed to put a curb on growth of concentration of wealth and induce the flow of investment into desirable channels while discouraging the holding of wealth in unproductive assets.

Value of Rupee

166. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) how does the present value of rupee in terms of paise compare with that in 1960 and 1947 and

(b) what has been its impact on India's foreign exchange reserve and on the foreign debt servicing?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) The purchasing power of the rupee measu-